


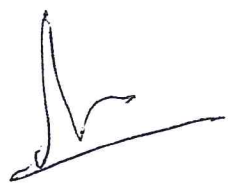
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/36/2016  
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd  
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
①	For T.K. Bhaskar Prigadashini N. Keesuri Krishna Akhil Jain	Counsel for Petitioner	
②	Naveen Kumar Murthy	For Respondent	

**ORDER**

Counsels representing both the parties are present and stated that the matter is likely to be settled between the parties. They prayed for time to make submissions in relation to outcome of the settlement talks. The matter is adjourned at request. Put up on 04.01.2018.

sd -

S Vijayaraghavan  
Member (Technical)

sd -

K Anantha Padmanabha Swamy  
Member (Judicial)